

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**Competition Appeal (AT) No. 69 of 2018**

**IN THE MATTER OF:**

**Hindustan Petroleum Corporation Ltd. ...Appellant**  
**Versus**  
**Competition Commission of India & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Sanjay Kapor and Mr. Bharath Gangadharan, Advocates**

**I.A No. 36 of 2019**  
**In**  
**Competition Appeal (AT) No. 70 of 2018**

**IN THE MATTER OF:**

**South Asia LPG Company Pvt. Ltd. ...Appellant**  
**Versus**  
**Competition Commission of India &Anr. ...Respondents**

**O R D E R**

**09.07.2019** Post these matters 'for hearing' on 16<sup>th</sup> July, 2019 at 2:00 pm on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice BansilalBhat]  
Member (Judicial)

/ns/gc/